	350.82			100.00				1,322.11	1,672.93		Total Claims Tally	
Please see the separate attachment of this category. O Annexure-4	O D # 20 W T	0	0	1.49		0	Form C	19.67	19.67		Unsecured Financial Creditors Total of - 02	ω
Please see the separate attachment of this category. O Annexure-2	0	0	0	54.41		0	Form CA	719.30	719.30		Financial Creditor in a Class Home Buyers Total of - 29	N
Please see the separate attachment of this category. Annexure -01	350.82	0		44.11		0	Form C	583.14	933.96		Financial Creditors Total of - 03	н
Remarks if an	Amount of claim under verification	Amount of any mutual dues, that may be set oof	Amount of Contingen t claim	% of Voting Share	Whether Related Party	Amount covered by guarantee	Nature of Claim	Amount of Claim Admitted	Amount Claimed	Date of Receipt	Name of the Creditors	S.No
•				*	nitted	Details of claim admitted	Details		Rreceived	Detail: Rre		



ANNEXURE-1

Name of the Corporate Debtor: Venkat Estates Private Limited

Date of Commencement of CIRP - 04.06.2025 Case No. CP (IB) 88/BB/2025

List Creditors As on 09.07.2025

List of Secured Financial Creditors [SFC]

	ω	2	н н	S.No	
Total Claims Tally	Vijaya Prasad Reddy and Krupi	Flagship Financials Limited	Ravindra Reddy and Bhaskar Reddy 23.06.25	Name of the Creditors	
	24.06.25	24.06.25	23.06.25	Date of Receipt	Detail: Rre
933.96	132.55	528,41	273.00	Amount Claimed	Details of claim Rreceived
583.14	132.55		273.00	Amount of Claim Admitted	
	132.55 Financial Assiatance	177.59 Financial Assiatance	Financial Assiatance	Nature of Claim - Form C	Details
	0		0	Amount Whethe covered by Related guarantee Party	Details of claim admitted
	No	No	N _O	Whether Related Party	nitted
44.11%	10.03%	13.43%	20.65%	% of Voting Share	
×	0	0	0	Amount of Contingent claim	
	0	0	0	Amount of any mutual dues, that may be set oof	· ·
350.82	0	350.82	. 0	and subject to acceptance with proof of documentary evidences.	Amount of claim
	Security given as Home Units CD's Project Flats & MOU signed by the CD.	Security given as Home Units CD's Project Flats & MOU signed by the CD.	Security given as Home Units CD's Project Flats & MOU signed by the CD.	Remarks if any	3 a

For Venkat Estates Private Limited
The Company Under CIRP
The Company Under CIRP
CS Raghunathan Krishnasamy
M.Com, FCMA, FCS, FIP
Resolution Professional
NCLT Case No. CP/IB/88 of 2025